

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :28-02-2025

Date : 28.02.2025									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	16094/2025	28.02.2025	BLAPL-673/2025	P N NAYAK	C.O.		Order Dtd. 2025-02-24	BAIL-2	(Seat No-7)
2	16095/2025	28.02.2025	BLAPL-673/2025	P N NAYAK	C.O.		Order Dtd. 2025-02-24	BAIL-2	(Seat No-7)
3	16097/2025	28.02.2025	WP (C) - 32872/2024	BB ROUT	C.O.		Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-17)
4	16098/2025	28.02.2025	ABLAPL-1842/2025	RR NAYAK	C.O.		Order Dtd. 2025-02-24		(Seat No-17)
5	16099/2025	28.02.2025	ABLAPL-851/2025	RB MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No-9)
6	16100/2025	28.02.2025	BLAPL-6659/2024	BB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-9)
7	16101/2025	28.02.2025	BLAPL-681/2025	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-9)
8	16102/2025	28.02.2025	BLAPL-7955/2024	JR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-9)
9	16103/2025	28.02.2025	BLAPL-8400/2024	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-9)
10	16104/2025	28.02.2025	BLAPL-716/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-4)
11	16105/2025	28.02.2025	BLAPL-12712/2024	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-4)
12	16106/2025	28.02.2025	BLAPL-10658/2024	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No-16)
13	16107/2025	28.02.2025	BLAPL-10658/2024	K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No-16)
14	16108/2025	28.02.2025	BLAPL-6683/2024	A PATTANAIAK	C.O.	COURT NO.	Order Dtd. 2025-02-24	BAIL-2	(Seat No-8)

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15	16110/2025	28.02.2025	BLAPL-6780/2024	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-2)
16	16111/2025	28.02.2025	BLAPL-1329/2025	KC PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-2)
17	16112/2025	28.02.2025	BLAPL-1325/2025	R RANJAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-5)
18	16113/2025	28.02.2025	BLAPL-1324/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-5)
19	16114/2025	28.02.2025	BLAPL-1322/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-5)
20	16115/2025	28.02.2025	BLAPL-1279/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-5)
21	16116/2025	28.02.2025	ABLAPL-1893/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-5)
22	16117/2025	28.02.2025	ABLAPL-1847/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-5)
23	16119/2025	28.02.2025	ABLAPL-1484/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-13)
24	16120/2025	28.02.2025	ABLAPL-1906/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-13)
25	16122/2025	28.02.2025	ABLAPL-1902/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-13)
26	16123/2025	28.02.2025	ABLAPL-1900/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No-12)
27	16125/2025	28.02.2025	ABLAPL-1896/2025	RASHMI RANJAN SINHA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-12)
28	16126/2025	28.02.2025	ABLAPL-1894/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-12)
29	16127/2025	28.02.2025	ABLAPL-1888/2025	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-12)
30	16129/2025	28.02.2025	ABLAPL-1886/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-12)
31	16130/2025	28.02.2025	ABLAPL-1876/2025	SP NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-5)
32	16131/2025	28.02.2025	ABLAPL-	G SAHOO	C.O.	COURT	Order Dtd.		(Seat

			1875/2025			NO. 17	2025-02-24		No-5)
33	16132/2025	28.02.2025	ABLAPL- 1870/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-2)
34	16133/2025	28.02.2025	ABLAPL- 1868/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No- 16)
35	16134/2025	28.02.2025	ABLAPL- 1866/2025	AK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 16)
36	16136/2025	28.02.2025	WA- 2757/2023	P K MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	WRIT APPEAL	(Seat No-1)
37	16137/2025	28.02.2025	WA- 2757/2023	P K MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	WRIT APPEAL	(Seat No-1)
38	16138/2025	28.02.2025	ABLAPL- 1865/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-1)
39	16139/2025	28.02.2025	CONTC- 5840/2024	M.R.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	CONTEMPT	(Seat No-2)
40	16140/2025	28.02.2025	ABLAPL- 1874/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No- 18)
41	16141/2025	28.02.2025	ABLAPL- 1862/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-3)
42	16142/2025	28.02.2025	WPC (OAC) - 4496/2016	M.K.PANI	C.O.	COURT NO. 25	Order Dtd. 2022-08-17	OA Branch	(Seat No-1)
43	16143/2025	28.02.2025	ABLAPL- 1860/2025	HK DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-24	BAIL-2	(Seat No- 11)
44	16144/2025	28.02.2025	WP (C) - 5198/2025	S.K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-25		(Seat No- 11)
45	16145/2025	28.02.2025	ABLAPL- 1859/2025	KC NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-02-24		(Seat No- 11)
46	16146/2025	28.02.2025	WP (C) - 28402/2024	M.NAIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-17		(Seat No- 11)
47	16147/2025	28.02.2025	ABLAPL- 1843/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 11)
48	16148/2025	28.02.2025	ABLAPL- 1840/2025	K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 11)
49	16149/2025	28.02.2025	WP (C) - 3508/2025	S.K.RATH	C.O.	COURT NO. 25	Order Dtd. 2025-02-20		(Seat No- 11)

50	16150/2025	28.02.2025	ABLAPL-1839/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-11)
51	16151/2025	28.02.2025	WP (C) - 5473/2025	K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-11)
52	16152/2025	28.02.2025	ABLAPL-1832/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-11)
53	16153/2025	28.02.2025	WP (C) - 5307/2025	P. CHULI	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	WRIT BRANCH-5	(Seat No-21)
54	16154/2025	28.02.2025	ABLAPL-1831/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No-16)
55	16155/2025	28.02.2025	CMP-850/2022	S.S.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-21	WRIT BRANCH-7	(Seat No-15)
56	16156/2025	28.02.2025	ABLAPL-1693/2025	P PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-5)
57	16157/2025	28.02.2025	WP (C) - 1717/2002	G.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	WRIT BRANCH-5	(Seat No-47)
58	16158/2025	28.02.2025	ABLAPL-924/2025	BP TUNGA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-4)
59	16160/2025	28.02.2025	WP (C) - 5499/2025	P.K. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-4)
60	16161/2025	28.02.2025	ABLAPL-824/2025	BK GOCHHAYAT	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-4)
61	16162/2025	28.02.2025	WP (C) - 4789/2025	N.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	WRIT BRANCH-1	(Seat No-3)
62	16163/2025	28.02.2025	ABLAPL-1892/2025	BN SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-3)
63	16164/2025	28.02.2025	WP (C) - 5524/2025	R. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-3)
64	16166/2025	28.02.2025	ABLAPL-1897/2025	RK SAMANTASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-3)
65	16167/2025	28.02.2025	WP (C) - 5437/2025	N.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-3)
66	16168/2025	28.02.2025	WP (C) - 5306/2025	R. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	WRIT BRANCH-6	(Seat No-16)
67	16170/2025	28.02.2025	WP (C) - 5467/2025	P.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-16)

68	16171/2025	28.02.2025	WPC (OAC) - 3387/2011	J.C.BARAL	C.O.	COURT NO. 25	Order Dtd. 2023-03-13	OA Branch	(Seat No-1)
69	16172/2025	28.02.2025	CONTC- 5156/2024	J.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-02-24		(Seat No-1)
70	16173/2025	28.02.2025	MACA- 1175/2024	S.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-20		(Seat No-1)
71	16175/2025	28.02.2025	MACA- 1175/2024	J.DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-02-20		(Seat No-1)
72	16176/2025	28.02.2025	CONTC- 7994/2024	K.P.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-02-25		(Seat No-1)
73	16178/2025	28.02.2025	CONTC- 5988/2024	B.D.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-25		(Seat No-1)
74	16179/2025	28.02.2025	ABLAPL- 11891/2024	SK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No-1)
75	16180/2025	28.02.2025	CONTC- 5919/2024	G.N.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25		(Seat No-1)
76	16181/2025	28.02.2025	ABLAPL- 14027/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	BAIL-2	(Seat No-9)
77	16182/2025	28.02.2025	CONTC- 5943/2024	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25		(Seat No-9)
78	16184/2025	28.02.2025	WP (C) - 5530/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25		(Seat No-9)
79	16185/2025	28.02.2025	MACA- 384/2024	J.DEHURY	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
80	16186/2025	28.02.2025	MACA- 384/2024	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
81	16187/2025	28.02.2025	MACA- 184/2024	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-1)
82	16188/2025	28.02.2025	MACA- 184/2024	B.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-1)
83	16189/2025	28.02.2025	MACA- 570/2024	A.K.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-1)
84	16191/2025	28.02.2025	MACA- 570/2024	P.C.PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-1)
85	16192/2025	28.02.2025	MACA- 767/2023	S.R.OJHA	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)

86	16193/2025	28.02.2025	MACA-767/2023	P.K.PARIDA	C.O.	COURT NO. 23	Judgement Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
87	16194/2025	28.02.2025	MACA-659/2024	S.R.OJHA	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-6)
88	16195/2025	28.02.2025	WP (C) - 4761/2025	J LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-02-25	WRIT BRANCH-3	(Seat No-33)
89	16196/2025	28.02.2025	MACA-659/2024	K.C.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-6)
90	16197/2025	28.02.2025	WP (C) - 4753/2025	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-24		(Seat No-6)
91	16198/2025	28.02.2025	MACA-469/2023	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-7)
92	16200/2025	28.02.2025	WP (C) - 3435/2025	DR PURUSHOTTAM CHULI	C.O.	COURT NO. 23	Order Dtd. 2025-02-25	WRIT BRANCH-7	(Seat No-5)
93	16201/2025	28.02.2025	MACA-469/2023	S.R.OJHA	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-7)
94	16202/2025	28.02.2025	MACA-250/2023	J.DEHURY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-6)
95	16203/2025	28.02.2025	MACA-341/2023	A.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
96	16205/2025	28.02.2025	WP (C) - 4032/2025	L.D.PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-02-25	WRIT BRANCH-4	(Seat No-17)
97	16206/2025	28.02.2025	WP (C) - 4835/2025	J.LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
98	16207/2025	28.02.2025	WP (C) - 4033/2025	LD PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
99	16208/2025	28.02.2025	WP (C) - 4440/2025	NK ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-02-25	WRIT BRANCH-6	(Seat No-26)
100	16209/2025	28.02.2025	WP (C) - 6737/2022	C.R.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-12-03	WRIT BRANCH-4	(Seat No-17)
101	16211/2025	28.02.2025	WP (C) - 17980/2021	C.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-3	(Seat No-33)
102	16212/2025	28.02.2025	WP (C) - 30257/2022	JP KAR	C.O.	COURT NO. 25	Order Dtd. 2025-02-21	WRIT BRANCH-3	(Seat No-33)
103	16213/2025	28.02.2025	WP (C) -	C.R.NAYAK	C.O.	COURT	Order Dtd.	WRIT	(Seat

			15681/2022			NO. 25	2024-12-03	BRANCH-1	No-31)
104	16214/2025	28.02.2025	WP (C) - 17982/2021	C.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-3	(Seat No-33)
105	16215/2025	28.02.2025	WP (C) - 28954/2021	C.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-7	(Seat No-18)
106	16217/2025	28.02.2025	WP (C) - 17983/2021	C.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-3	(Seat No-33)
107	16218/2025	28.02.2025	WP (C) - 28957/2021	C.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-7	(Seat No-18)
108	16219/2025	28.02.2025	BLAPL- 310/2025	RK MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-02-24		(Seat No-18)
109	16220/2025	28.02.2025	WP (C) - 36882/2020	C.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-4	(Seat No-27)
110	16225/2025	28.02.2025	ABLAPL- 1666/2025	SAKTI PRASAD DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-27)
111	16227/2025	28.02.2025	BLAPL- 144/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No-8)
112	16228/2025	28.02.2025	WP (C) - 32379/2023	M.BASU	C.O.	COURT NO. 17		WRIT BRANCH-5	(Seat No-23)
113	16233/2025	28.02.2025	BLAPL- 1323/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-23)
114	16236/2025	28.02.2025	ABLAPL- 1889/2025	B R MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-03	BAIL-2	(Seat No-12)
115	16238/2025	28.02.2025	CRLMP- 76/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-12)
116	16239/2025	28.02.2025	SAO- 15/2023	D NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	SECOND APPEAL	(Seat No-7)
117	16240/2025	28.02.2025	BLAPL- 7267/2024	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-7)
118	16241/2025	28.02.2025	CRLMP- 78/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No-41)
119	16242/2025	28.02.2025	CRLMA- 34/2022	PK PAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Seat No-2)
120	16243/2025	28.02.2025	ABLAPL- 1841/2025	AMLAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-04-10	BAIL-2	(Seat No-18)

121	16245/2025	28.02.2025	WP (C) - 18003/2009	LD SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	WRIT BRANCH-4	(Seat No- 38)
122	16247/2025	28.02.2025	ABLAPL- 823/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 38)
123	16249/2025	28.02.2025	ABLAPL- 1867/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 38)
124	16251/2025	28.02.2025	ABLAPL- 1869/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 38)
125	16252/2025	28.02.2025	ABLAPL- 1891/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No- 12)
126	16253/2025	28.02.2025	WP (C) - 2895/2025	BADRINARAYAN PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No- 11)
127	16256/2025	28.02.2025	WP (C) - 4565/2025	CHNDRAKANT KHATUA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No- 33)
128	16269/2025	28.02.2025	WP (C) - 20384/2022	SAROJ KUMAR PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH-5	(Seat No- 47)
129	16270/2025	28.02.2025	WP (C) - 11200/2005	D K DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025-02-21	WRIT BRANCH-7	(Seat No-5)
130	16271/2025	28.02.2025	WP (C) - 43100/2023	KANTHAMANI SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-12-23	WRIT BRANCH-3	(Seat No- 28)
131	16273/2025	28.02.2025	CRLMC- 1792/2021	T R DAS	C.O.	COURT NO. 12	Order Dtd. 2021-12-04	CRIMINAL MISC	(Seat No-2)
132	16274/2025	28.02.2025	RSA- 92/2009	ASHUTOSH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-20	SECOND APPEAL	(Seat No-4)
133	16275/2025	28.02.2025	RSA- 224/2006	D NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-02-25	SECOND APPEAL	(Seat No-2)
134	16276/2025	28.02.2025	WP (C) - 15613/2018	P K LENKA	C.O.	COURT NO. 12	Order Dtd. 2025-01-17	WRIT BRANCH-3	(Seat No- 14)
135	16277/2025	28.02.2025	WP (C) - 16689/2024	ANIL SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Seat No- 42)
136	16280/2025	28.02.2025	WP (C) - 9853/2024	S. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-02-25	WRIT BRANCH-3	(Seat No- 28)
137	16281/2025	28.02.2025	RSA- 288/2009	HARIHAR SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2025-02-25		(Seat No- 28)
138	16284/2025	28.02.2025	RSA- 329/2019	BIKRAM BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-21	SECOND APPEAL	(Seat No-4)

139	16298/2025	28.02.2025	ABLAPL-6131/2020	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28	BAIL-2	(Seat No-9)
140	16303/2025	28.02.2025	ABLAPL-5310/2020	SK MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16	BAIL-2	(Seat No-10)
141	16306/2025	28.02.2025	ABLAPL-4865/2019	BR DALAI	C.O.	COURT NO. 7	Order Dtd. 2021-06-25	BAIL-1	(Seat No-5)
142	16308/2025	28.02.2025	WP (C) - 32205/2021	PC DAS	C.O.	COURT NO. 7	Order Dtd. 2025-02-24	WRIT BRANCH-2	(Seat No-7)
143	16310/2025	28.02.2025	WP (C) - 32205/2021	AK SWAIN	C.O.	COURT NO. 7	Order Dtd. 2025-02-24	WRIT BRANCH-2	(Seat No-7)
144	16318/2025	28.02.2025	WP (C) - 5704/2025	BK PARDHI	C.O.	COURT NO. 7	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
145	16321/2025	28.02.2025	WP (C) - 5704/2025	BP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
146	16325/2025	28.02.2025	BLAPL-11549/2024	MK SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-02-25	BAIL-1	(Seat No-2)
147	16327/2025	28.02.2025	ABLAPL-1915/2025	J KAMILA	C.O.	COURT NO. 12	Order Dtd. 2025-02-25		(Seat No-2)
148	16331/2025	28.02.2025	ABLAPL-1828/2025	AK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-2)
149	16332/2025	28.02.2025	ABLAPL-1487/2025	MOHENDRA DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Seat No-4)
150	16335/2025	28.02.2025	ABLAPL-1374/2025	J PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Seat No-15)
151	16337/2025	28.02.2025	ABLAPL-1188/2025	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Seat No-2)
152	16339/2025	28.02.2025	ABLAPL-1338/2025	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-2	(Seat No-7)
153	16341/2025	28.02.2025	ABLAPL-1332/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Seat No-6)
154	16345/2025	28.02.2025	ABLAPL-961/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-2	(Seat No-9)
155	16346/2025	28.02.2025	ABLAPL-878/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-9)
156	16348/2025	28.02.2025	ABLAPL-463/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Seat No-4)

157	16350/2025	28.02.2025	ABLAPL-64/2025	SR PANI	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-4)
158	16352/2025	28.02.2025	ABLAPL-1880/2025	PC DAS 2	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-4)
159	16355/2025	28.02.2025	ABLAPL-1873/2025	MANOJ KUMAR MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-4)
160	16356/2025	28.02.2025	ABLAPL-1857/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-4)
161	16357/2025	28.02.2025	ABLAPL-1837/2025	NK SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-4)
162	16368/2025	28.02.2025	BLAPL-1344/2025	MAHES DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-4)
163	16369/2025	28.02.2025	ABLAPL-887/2024	N K ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-05		(Seat No-4)
164	16370/2025	28.02.2025	ABLAPL-6998/2024	KARMA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-08-02		(Seat No-4)
165	16371/2025	28.02.2025	ABLAPL-14228/2024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-12-19	BAIL-1	(Seat No-15)
166	16372/2025	28.02.2025	ABLAPL-2228/2024	M S BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-24		(Seat No-15)
167	16373/2025	28.02.2025	BLAPL-1172/2025	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-15)
168	16375/2025	28.02.2025	BLAPL-1333/2025	G.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-15)
169	16376/2025	28.02.2025	BLAPL-1330/2025	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-02-25	BAIL-1	(Seat No-5)
170	16377/2025	28.02.2025	BLAPL-1351/2025	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-5)
171	16378/2025	28.02.2025	BLAPL-1357/2025	P.K.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-5)
172	16380/2025	28.02.2025	BLAPL-1368/2025	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-5)
173	16381/2025	28.02.2025	BLAPL-1338/2025	P.K.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-5)
174	16382/2025	28.02.2025	BLAPL-1340/2025	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-5)
175	16383/2025	28.02.2025	BLAPL-1342/2025	G.SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2025-02-25	BAIL-1	(Seat No-3)
176	16384/2025	28.02.2025	BLAPL-1349/2025	A.K.JATI	C.O.	COURT NO. 2	Order Dtd. 2025-02-25	BAIL-1	(Seat No-6)
177	16385/2025	28.02.2025	BLAPL-1343/2025	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-6)

178	16386/2025	28.02.2025	BLAPL-1350/2025	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-25	BAIL-1	(Seat No-6)
179	16387/2025	28.02.2025	BLAPL-1341/2025	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-6)
180	16388/2025	28.02.2025	WP (C) - 5707/2025	C. R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
181	16390/2025	28.02.2025	BLAPL-1339/2025	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-108)
182	16391/2025	28.02.2025	BLAPL-1353/2025	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-108)
183	16392/2025	28.02.2025	BLAPL-1345/2025	H.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-108)
184	16393/2025	28.02.2025	WP (C) - 5570/2025	M. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-24		(Seat No-108)
185	16394/2025	28.02.2025	WP (C) - 5675/2025	M. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-24		(Seat No-108)
186	16395/2025	28.02.2025	WP (C) - 5581/2025	M. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-4)
187	16396/2025	28.02.2025	WP (C) - 5587/2025	M. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-24		(Seat No-4)
188	16397/2025	28.02.2025	WP (C) - 5516/2025	T. K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No-42)
189	16398/2025	28.02.2025	WP (C) - 5592/2025	M. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-4)
190	16399/2025	28.02.2025	WP (C) - 5601/2025	B. K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-4)
191	16400/2025	28.02.2025	WP (C) - 5297/2025	M. K. PATI	C.O.	COURT NO. 20	Order Dtd. 2025-04-02	WRIT BRANCH-5	(Seat No-23)
192	16401/2025	28.02.2025	WP (C) - 5586/2025	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-23)
193	16403/2025	28.02.2025	WP (C) - 5863/2025	S. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2025-03-26		(Seat No-23)
194	16404/2025	28.02.2025	WP (C) - 3697/2025	M.K.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No-23)
195	16405/2025	28.02.2025	WP (C) - 5784/2025	S. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2025-02-25		(Seat No-23)
196	16406/2025	28.02.2025	WP (C) - 427/2025	P.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No-23)
197	16407/2025	28.02.2025	WP (C) -	R. K. BISOI	C.O.	COURT	Order Dtd.	WRIT	(Seat

			5347/2025			NO. 6	2025-02-24	BRANCH (DIVISION BENCH-2)	No- 109)
198	16408/2025	28.02.2025	WP (C) - 391/2025	P.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No- 109)
199	16409/2025	28.02.2025	WP (C) - 5283/2025	A.K.JATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH-5	(Seat No- 21)
200	16410/2025	28.02.2025	CRLREV- 701/2024	M. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No- 21)
201	16411/2025	28.02.2025	WP (C) - 32499/2024	A.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No- 25)
202	16412/2025	28.02.2025	CRLREV- 694/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No- 25)
203	16413/2025	28.02.2025	WP (C) - 22653/2024	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No- 25)
204	16414/2025	28.02.2025	WP (C) - 5008/2025	P.N.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No- 21)
205	16415/2025	28.02.2025	WP (C) - 5004/2025	P.N.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(Seat No- 21)
206	16416/2025	28.02.2025	CRLREV- 694/2024	K. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2025-02-21		(Seat No- 21)
207	16417/2025	28.02.2025	WP (C) - 32832/2024	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No- 21)
208	16418/2025	28.02.2025	WP (C) - 5616/2025	R.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH-1	(Seat No-4)
209	16419/2025	28.02.2025	CRLMP- 83/2025	R. C. ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No-4)
210	16420/2025	28.02.2025	WP (C) - 5455/2025	K.C.MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH-6	(Seat No- 16)
211	16422/2025	28.02.2025	CRLMP- 1425/2024	M. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-02-10		(Seat No- 16)
212	16423/2025	28.02.2025	CRLMP- 82/2025	A. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-02-24		(Seat No- 16)
213	16425/2025	28.02.2025	CRLMP- 74/2025	M. DALAI	C.O.	COURT NO. 3	Order Dtd. 2025-02-24		(Seat No- 16)
214	16426/2025	28.02.2025	CONTC- 7159/2024	G. C. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-02-21	CONTEMPT	(Seat No-5)
215	16427/2025	28.02.2025	CRLREV- 4/2025	J. P. KAR	C.O.	COURT NO. 3	Order Dtd. 2025-02-24	CRIMINAL REVISION	(Seat No-4)

216	16428/2025	28.02.2025	TRP (C) - 365/2023	GANESH CHANDRA JENA	C.O.	COURT NO. 3	Order Dtd. 2025-02-25	M.J.C.	(Seat No-6)
217	16429/2025	28.02.2025	WP (C) - 32962/2024	B.M.SARANGI	C.O.	COURT NO. 3	Order Dtd. 2025-02-18		(Seat No-6)
218	16430/2025	28.02.2025	WP (C) - 3898/2025	P.K.JENA	C.O.	COURT NO. 3	Order Dtd. 2025-02-21		(Seat No-6)
219	16431/2025	28.02.2025	CRP-6/2024	D NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-02-25	CIVIL REVISION	(Seat No-5)
220	16432/2025	28.02.2025	CRP-6/2024	PITABAS NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-02-25	CIVIL REVISION	(Seat No-5)
221	16433/2025	28.02.2025	WP (C) - 5342/2025	B.SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-02-24		(Seat No-5)
222	16434/2025	28.02.2025	WP (C) - 4660/2025	D K NAIK	C.O.	COURT NO. 21	Order Dtd. 2025-04-08		(Seat No-5)
223	16435/2025	28.02.2025	WP (C) - 310/2025	B.SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-02-24		(Seat No-5)
224	16436/2025	28.02.2025	WP (C) - 11380/2019	R K MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2025-02-18	WRIT BRANCH-6	(Seat No- 24)
225	16437/2025	28.02.2025	WP (C) - 2498/2025	P.CHULI	C.O.	COURT NO. 21	Order Dtd. 2025-02-24		(Seat No- 24)
226	16438/2025	28.02.2025	WP (C) - 4946/2025	MANAS RANJAN BADAJENA	C.O.	COURT NO. 21	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
227	16439/2025	28.02.2025	WP (C) - 263/2025	T.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No- 42)
228	16440/2025	28.02.2025	WP (C) - 5245/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
229	16441/2025	28.02.2025	WP (C) - 5289/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-02-25		(Seat No- 104)
230	16442/2025	28.02.2025	WP (C) - 31760/2024	M R ROUSTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-02-25		(Seat No- 104)
231	16443/2025	28.02.2025	WP (C) - 28437/2024	A R SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-02-25		(Seat No- 104)
232	16444/2025	28.02.2025	WP (C) - 5713/2025	K.K.NATH	C.O.	COURT NO. 21	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
233	16445/2025	28.02.2025	WP (C) - 5044/2025	B B MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-02-25	WRIT BRANCH-4	(Seat No- 37)
234	16446/2025	28.02.2025	WP (C) - 4904/2024	B K PATI	C.O.	COURT NO.	Order Dtd. 2025-04-15	WRIT BRANCH-4	(Seat No-

						23			38)
235	16447/2025	28.02.2025	WP (C) - 5633/2025	M.NAIK	C.O.	COURT NO. 23	Order Dtd. 2025-02-24	WRIT BRANCH-7	(Seat No-18)
236	16448/2025	28.02.2025	SA-326/1989	P K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-02-25	SECOND APPEAL	(Seat No-3)
237	16449/2025	28.02.2025	WP (C) - 5043/2025	M.NAIK	C.O.	COURT NO. 23	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
238	16450/2025	28.02.2025	SA-252/1996	PITABAS NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-02-25	SECOND APPEAL	(Seat No-2)
239	16451/2025	28.02.2025	WP (C) - 4179/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-24	WRIT BRANCH-5	(Seat No-32)
240	16452/2025	28.02.2025	WP (C) - 5706/2025	BK PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-32)
241	16453/2025	28.02.2025	SA-167/1992	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	SECOND APPEAL	(Seat No-4)
242	16454/2025	28.02.2025	WP (C) - 3846/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-13	WRIT BRANCH-4	(Seat No-17)
243	16455/2025	28.02.2025	BLAPL-875/2025	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	BAIL-2	(Seat No-9)
244	16456/2025	28.02.2025	BLAPL-749/2025	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No-9)
245	16457/2025	28.02.2025	WP (C) - 25130/2024	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-9)
246	16458/2025	28.02.2025	BLAPL-1400/2025	BR SETH	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	BAIL-1	(Seat No-5)
247	16459/2025	28.02.2025	WP (C) - 25130/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-5)
248	16460/2025	28.02.2025	BLAPL-750/2025	P PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No-5)
249	16461/2025	28.02.2025	WP (C) - 4312/2025	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
250	16462/2025	28.02.2025	BLAPL-1390/2025	RK MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No-121)
251	16463/2025	28.02.2025	WP (C) - 4309/2025	D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-121)
252	16464/2025	28.02.2025	WP (C) - 4049/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-17)
253	16465/2025	28.02.2025	WP (C) - 5187/2025	B.K.MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-17)

254	16466/2025	28.02.2025	WP (C) - 5602/2025	K.C.PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-4)
255	16467/2025	28.02.2025	WP (C) - 5166/2025	S.C.ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-4)
256	16468/2025	28.02.2025	WP (C) - 4569/2025	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-4)
257	16469/2025	28.02.2025	WP (C) - 4803/2025	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
258	16470/2025	28.02.2025	WP (C) - 630/2025	P.CHULI	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
259	16471/2025	28.02.2025	BLAPL- 1389/2025	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No- 119)
260	16472/2025	28.02.2025	WP (C) - 4295/2025	H.K.MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH-6	(Seat No- 26)
261	16473/2025	28.02.2025	BLAPL- 1396/2025	RK BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No- 26)
262	16474/2025	28.02.2025	BLAPL- 1394/2025	RK BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	BAIL-1	(Seat No- 15)
263	16475/2025	28.02.2025	BLAPL- 1352/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No- 15)
264	16476/2025	28.02.2025	WP (C) - 3048/2025	P.C.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
265	16477/2025	28.02.2025	WP (C) - 606/2025	P.CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-6	(Seat No- 24)
266	16478/2025	28.02.2025	WP (C) - 5667/2025	B.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No- 46)
267	16479/2025	28.02.2025	WP (C) - 285/2025	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19	WRIT BRANCH-8	(Seat No- 42)
268	16480/2025	28.02.2025	WP (C) - 341/2025	BIKAS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No- 42)
269	16481/2025	28.02.2025	CRLMP- 84/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No- 42)
270	16482/2025	28.02.2025	CRLMP- 86/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No- 42)
271	16483/2025	28.02.2025	CRLMP- 80/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No- 42)

272	16484/2025	28.02.2025	CRLA-85/2025	P. R. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-05-15		(Seat No-42)
273	16485/2025	28.02.2025	WP (C) - 5446/2025	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-25	WRIT BRANCH-8	(Seat No-41)
274	16486/2025	28.02.2025	WP (C) - 5277/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 12	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
275	16487/2025	28.02.2025	WP (C) - 5224/2025	B. K. PATI	C.O.	COURT NO. 12	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
276	16488/2025	28.02.2025	WP (C) - 5425/2025	LOKANATH SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No-41)
277	16489/2025	28.02.2025	WP (C) - 5679/2025	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-2	(Seat No-9)
278	16490/2025	28.02.2025	WP (C) - 5041/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No-9)
279	16491/2025	28.02.2025	BLAPL-1254/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	BAIL-1	(Seat No-4)
280	16492/2025	28.02.2025	WP (C) - 4393/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-6	(Seat No-26)
281	16493/2025	28.02.2025	ABLAPL-1890/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-26)
282	16494/2025	28.02.2025	ABLAPL-1890/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-26)
283	16495/2025	28.02.2025	BLAPL-10864/2024	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-26)
284	16496/2025	28.02.2025	BLAPL-6552/2024	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No-12)
285	16498/2025	28.02.2025	ABLAPL-1834/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-2)
286	16499/2025	28.02.2025	ABLAPL-1908/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-2)
287	16500/2025	28.02.2025	ABLAPL-1905/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No-2)
288	16501/2025	28.02.2025	WP (C) - 567/2025	P. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	WRIT BRANCH-2	(Seat No-45)
289	16502/2025	28.02.2025	ABLAPL-	SRIKANT KUMAR	C.O.	COURT	Order Dtd.		(Seat

			1897/2025	BARIK		NO. 17	2025-04-16		No-45)
290	16503/2025	28.02.2025	WP (C) - 1516/2025	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-04-08		(Seat No-45)
291	16504/2025	28.02.2025	ABLAPL-1855/2025	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-02-24		(Seat No-45)
292	16505/2025	28.02.2025	WP (C) - 5132/2025	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-45)
293	16506/2025	28.02.2025	ABLAPL-1858/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No-45)
294	16507/2025	28.02.2025	RPFAM-257/2024	P. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-04-10		(Seat No-45)
295	16508/2025	28.02.2025	ABLAPL-1854/2025	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-24		(Seat No-45)
296	16509/2025	28.02.2025	ABLAPL-1844/2025	DINESH KUMAR DALAI	C.O.	COURT NO. 3	Order Dtd. 2025-02-24		(Seat No-45)
297	16510/2025	28.02.2025	CMP-1446/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 9999-12-31		(Seat No-45)
298	16511/2025	28.02.2025	ABLAPL-1846/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 20	Order Dtd. 2025-02-24		(Seat No-45)
299	16512/2025	28.02.2025	WP (C) - 1704/2025	S. BARDHAN	C.O.	COURT NO. 20	Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-31)
300	16513/2025	28.02.2025	ABLAPL-1833/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-2)
301	16514/2025	28.02.2025	WP (C) - 1494/2025	A. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-03-18	WRIT BRANCH-1	(Seat No-31)
302	16515/2025	28.02.2025	WP (C) - 5429/2025	J. KAMILA	C.O.	COURT NO. 12	Order Dtd. 2025-02-25	WRIT BRANCH-5	(Seat No-21)
303	16516/2025	28.02.2025	WP (C) - 5212/2025	R. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH-6	(Seat No-16)
304	16517/2025	28.02.2025	ABLAPL-1836/2025	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	BAIL-2	(Seat No-18)
305	16518/2025	28.02.2025	WP (C) - 5317/2025	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No-41)
306	16519/2025	28.02.2025	WP (C) - 22624/2024	R. K. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No-41)

307	16520/2025	28.02.2025	WP (C) - 5472/2025	G. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-03-04	WRIT BRANCH-6	(Seat No- 16)
308	16521/2025	28.02.2025	WP (C) - 5604/2025	R. K. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
309	16522/2025	28.02.2025	WP (C) - 5343/2025	J. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No- 112)
310	16523/2025	28.02.2025	BLAPL- 16/2025	R. K. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	BAIL-2	(Seat No- 17)
311	16524/2025	28.02.2025	CONTC- 5952/2024	B. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-21		(Seat No- 17)
312	16526/2025	28.02.2025	WP (C) - 19438/2024	N. K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-03-11		(Seat No- 17)
313	16527/2025	28.02.2025	ABLAPL- 1829/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-02-28		(Seat No- 17)
314	16528/2025	28.02.2025	WP (C) - 27027/2024	N. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No- 17)
315	16529/2025	28.02.2025	ABLAPL- 1313/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 17)
316	16530/2025	28.02.2025	WP (C) - 27024/2024	N. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No- 17)
317	16531/2025	28.02.2025	ABLAPL- 1580/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 17)
318	16532/2025	28.02.2025	WP (C) - 25242/2024	N. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No- 17)
319	16533/2025	28.02.2025	ABLAPL- 1115/2025	PRATAP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 17)
320	16534/2025	28.02.2025	WP (C) - 27028/2024	N. K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-14		(Seat No- 17)
321	16535/2025	28.02.2025	BLAPL- 691/2025	G. S. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-24		(Seat No- 17)
322	16536/2025	28.02.2025	BLAPL- 1089/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No-8)
323	16537/2025	28.02.2025	BLAPL- 1265/2025	BIJAY KUMAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-1	(Seat No-6)
324	16538/2025	28.02.2025	BLAPL- 1267/2025	B. K. BEHERA	C.O.	COURT NO.	Order Dtd. 2025-02-24	BAIL-1	(Seat No-6)

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325	16539/2025	28.02.2025	BLAPL-7740/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-24	BAIL-2	(Seat No-8)
326	16540/2025	28.02.2025	ABLAPL-1916/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Seat No-5)
327	16541/2025	28.02.2025	ABLAPL-1928/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-5)
328	16542/2025	28.02.2025	BLAPL-1365/2025	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-2	(Seat No-7)
329	16544/2025	28.02.2025	ABLAPL-14981/2024	CHHABI RANA	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Seat No-14)
330	16545/2025	28.02.2025	BLAPL-1363/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-14)
331	16546/2025	28.02.2025	ABLAPL-12760/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-1	(Seat No-6)
332	16547/2025	28.02.2025	BLAPL-1382/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-6)
333	16548/2025	28.02.2025	WP (C) - 5734/2025	B K MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-02-28	WRIT BRANCH-2	(Seat No-9)
334	16550/2025	28.02.2025	ABLAPL-1912/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-9)
335	16551/2025	28.02.2025	BLAPL-1380/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-9)
336	16552/2025	28.02.2025	ABLAPL-1911/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-2	(Seat No-12)
337	16553/2025	28.02.2025	BLAPL-1379/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-12)
338	16555/2025	28.02.2025	ABLAPL-1481/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-12)
339	16556/2025	28.02.2025	BLAPL-1386/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-12)
340	16558/2025	28.02.2025	BLAPL-1374/2025	R SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-02-25		(Seat No-12)
341	16559/2025	28.02.2025	BLAPL-1772/2024	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19		(Seat No-12)
342	16560/2025	28.02.2025	ABLAPL-	SRINIBASH	C.O.	COURT	Order Dtd.		(Seat

			1480/2025	MOHANTY		NO. 17	2025-02-25		No-12)
343	16561/2025	28.02.2025	BLAPL-1621/2024	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-2	(Seat No-8)
344	16562/2025	28.02.2025	ABLAPL-1425/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-25	BAIL-2	(Seat No-16)
345	16563/2025	28.02.2025	BLAPL-8620/2024	P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	BAIL-1	(Seat No-13)
346	16564/2025	28.02.2025	BLAPL-9879/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 21	Order Dtd. 2025-02-25		(Seat No-13)
347	16565/2025	28.02.2025	ABLAPL-967/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 21	Order Dtd. 2025-02-25		(Seat No-13)
348	16566/2025	28.02.2025	ABLAPL-934/2025	JADUNATH PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-02-25		(Seat No-13)
349	16567/2025	28.02.2025	BLAPL-12412/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 21	Order Dtd. 2025-02-24	BAIL-1	(Seat No-1)
350	16568/2025	28.02.2025	BLAPL-1307/2025	B. N. SAHU	C.O.	COURT NO. 21	Order Dtd. 2025-02-24		(Seat No-1)
351	16569/2025	28.02.2025	ABLAPL-199/2025	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 2	Order Dtd. 2025-01-16		(Seat No-1)
352	16570/2025	28.02.2025	BLAPL-1395/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-1)
353	16571/2025	28.02.2025	BLAPL-12948/2023	SANGRAM K MOHARANA	C.O.	COURT NO. 2	Judgement Dtd. 2025-02-19	BAIL-1	(Seat No-5)
354	16580/2025	28.02.2025	WP (C) - 5978/2025	B B MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-02-28	WRIT BRANCH-5	(Seat No-23)
355	16581/2025	28.02.2025	WP (C) - 5625/2025	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
356	16582/2025	28.02.2025	WP (C) - 5356/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-46)
357	16583/2025	28.02.2025	WP (C) - 5369/2025	P K MOHANTY	C.O.	COURT NO. 1		WRIT BRANCH-7	(Seat No-18)
358	16584/2025	28.02.2025	WP (C) - 5358/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-46)
359	16585/2025	28.02.2025	WP (C) - 5334/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No-13)
360	16586/2025	28.02.2025	WP (C) -	P. K. MOHANTY	C.O.	COURT	Order Dtd.	WRIT	(Seat

			5890/2025			NO. 1	9999-12-31	BRANCH-2	No-9)
361	16588/2025	28.02.2025	WP (C) - 5351/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
362	16589/2025	28.02.2025	WP (C) - 5885/2025	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No- 18)
363	16590/2025	28.02.2025	WP (C) - 5884/2025	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No- 41)
364	16591/2025	28.02.2025	WP (C) - 5871/2025	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-25		(Seat No- 41)
365	16592/2025	28.02.2025	WP (C) - 5847/2025	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No- 14)
366	16594/2025	28.02.2025	WP (C) - 5447/2025	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No- 14)
367	16596/2025	28.02.2025	WP (C) - 4990/2025	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
368	16597/2025	28.02.2025	WP (C) - 28167/2024	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No- 101)
369	16598/2025	28.02.2025	WP (C) - 9/2025	KSHITISH	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	WRIT BRANCH-7	(Seat No- 18)
370	16599/2025	28.02.2025	WP (C) - 28167/2024	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No- 18)
371	16600/2025	28.02.2025	WP (C) - 33291/2024	T. K. MANDAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-25		(Seat No- 18)
372	16601/2025	28.02.2025	WP (C) - 33248/2024	B. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	WRIT BRANCH-1	(Seat No-3)
373	16602/2025	28.02.2025	CRP-9/2022	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	CIVIL REVISION	(Seat No-5)
374	16603/2025	28.02.2025	WP (C) - 5873/2025	P. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-03-07		(Seat No-5)
375	16604/2025	28.02.2025	WP (C) - 28674/2024	P. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03-03		(Seat No-5)
376	16605/2025	28.02.2025	WP (C) - 5893/2025	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No- 45)
377	16606/2025	28.02.2025	CRLMC- 3517/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Seat No- 45)
378	16607/2025	28.02.2025	WP (C) -	G. C. JENA	C.O.	COURT	Order Dtd.		(Seat

			5910/2025			NO. 2 OLD	9999-12-31		No-45)
379	16608/2025	28.02.2025	CRP-9/2022	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25	CIVIL REVISION	(Seat No-5)
380	16609/2025	28.02.2025	CRLMC- 3515/2024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Seat No-5)
381	16610/2025	28.02.2025	WP (C) - 5913/2025	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-5)
382	16611/2025	28.02.2025	WP (C) - 5812/2025	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25	WRIT BRANCH-5	(Seat No-23)
383	16612/2025	28.02.2025	CONTC- 534/2025	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24		(Seat No-23)
384	16613/2025	28.02.2025	WP (C) - 5714/2025	M.K.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-02-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
385	16614/2025	28.02.2025	WP (C) - 4044/2025	P.K.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
386	16615/2025	28.02.2025	BLAPL- 1251/2025	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-02-24		(Seat No-119)
387	16616/2025	28.02.2025	MACA- 510/2023	S.K.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-02-21	MISC. APPEAL SEC.	(Seat No-1)
388	16617/2025	28.02.2025	WA- 361/2025	S.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-02-25		(Seat No-1)
389	16618/2025	28.02.2025	BLAPL- 1250/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-24		(Seat No-1)
390	16619/2025	28.02.2025	WP (C) - 20151/2024	K.N.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-02-24		(Seat No-1)
391	16620/2025	28.02.2025	WP (C) - 23437/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-02-28		(Seat No-1)
392	16621/2025	28.02.2025	WP (C) - 5833/2025	S. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-18)
393	16622/2025	28.02.2025	CMP- 914/2024	R. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-21		(Seat No-18)
394	16623/2025	28.02.2025	WP (C) - 5678/2025	S PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2025-02-28		(Seat No-18)
395	16624/2025	28.02.2025	TRP (C) - 54/2025	A. DAS	C.O.	COURT NO.	Order Dtd. 2025-04-10		(Seat No-

						14			18)
396	16625/2025	28.02.2025	BLAPL-1249/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-24	BAIL-1	(Seat No-6)
397	16626/2025	28.02.2025	WP (C) - 4849/2025	S. C. DASH	C.O.	COURT NO. 14	Order Dtd. 2025-02-25		(Seat No-6)
398	16628/2025	28.02.2025	BLAPL-1252/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-24		(Seat No-6)
399	16629/2025	28.02.2025	WP (C) - 2077/2025	A. K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Seat No-6)
400	16630/2025	28.02.2025	BLAPL-8005/2024	RB MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-6)
401	16631/2025	28.02.2025	WP (C) - 1154/2025	S. R. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-6)
402	16632/2025	28.02.2025	BLAPL-1356/2025	S. CHOUDHURY	C.O.	COURT NO. 2	Order Dtd. 2025-02-25	BAIL-1	(Seat No-13)
403	16633/2025	28.02.2025	WP (C) - 5862/2025	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-13)
404	16634/2025	28.02.2025	BLAPL-837/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25		(Seat No-13)
405	16635/2025	28.02.2025	WP (C) - 1240/2025	B. C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-01-17	WRIT BRANCH-5	(Seat No-20)
406	16636/2025	28.02.2025	BLAPL-1378/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2025-02-25	BAIL-1	(Seat No-5)
407	16637/2025	28.02.2025	WP (C) - 1335/2025	D. P. DAS	C.O.	COURT NO. 2	Order Dtd. 2025-02-25	WRIT BRANCH-3	(Seat No-28)
408	16638/2025	28.02.2025	WP (C) - 5735/2025	K. C. PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04-16	WRIT BRANCH-3	(Seat No-13)
409	16639/2025	28.02.2025	WP (C) - 31048/2024	B. K. DAS	C.O.	COURT NO. 20	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
410	16640/2025	28.02.2025	WP (C) - 5182/2025	G. ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-04-15		(Seat No-120)
411	16641/2025	28.02.2025	WP (C) - 5726/2025	A. K. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2025-02-25		(Seat No-120)
412	16642/2025	28.02.2025	WP (C) - 19397/2024	S. C. MEKAP	C.O.	COURT NO. 6	Order Dtd. 2025-03-26		(Seat No-120)
413	16643/2025	28.02.2025	WP (C) - 5621/2025	S. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)

414	16644/2025	28.02.2025	WP (C) - 26972/2024	S. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-25		(Seat No- 106)
415	16646/2025	28.02.2025	WP (C) - 3642/2025	S. C. DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No- 106)
416	16647/2025	28.02.2025	WP (C) - 5280/2025	B. P. TANGA	C.O.	COURT NO. 6	Order Dtd. 2025-02-25	WRIT BRANCH-4	(Seat No- 37)
417	16648/2025	28.02.2025	WP (C) - 26968/2024	S. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-25		(Seat No- 37)
418	16649/2025	28.02.2025	WP (C) - 5600/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
419	16650/2025	28.02.2025	WP (C) - 5600/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
420	16653/2025	28.02.2025	BLAPL- 1256/2025	BS SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-24		(Seat No- 108)
421	16654/2025	28.02.2025	WP (C) - 5359/2025	PRAHALLAD CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No- 46)
422	16655/2025	28.02.2025	WP (C) - 5410/2025	M K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No- 13)
423	16656/2025	28.02.2025	BLAPL- 7974/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25	BAIL-1	(Seat No-6)
424	16657/2025	28.02.2025	WP (C) - 5469/2025	M K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-24	WRIT BRANCH-6	(Seat No- 16)
425	16658/2025	28.02.2025	BLAPL- 10945/2024	SUMIT SEKHAR PATTANAIAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-25	BAIL-2	(Seat No-8)
426	16659/2025	28.02.2025	BLAPL- 3241/2024	N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2025-02-25	BAIL-1	(Seat No-4)
427	16660/2025	28.02.2025	BLAPL- 11299/2024	MK MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-25	BAIL-2	(Seat No- 18)
428	16662/2025	28.02.2025	ABLAPL- 479/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No- 18)
429	16663/2025	28.02.2025	ABLAPL- 315/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	BAIL-2	(Seat No- 18)
430	16664/2025	28.02.2025	ABLAPL- 472/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	BAIL-1	(Seat No-3)
431	16665/2025	28.02.2025	BLAPL-	MN MOHANTY	C.O.	COURT	Order Dtd.	BAIL-1	(Seat

			8208/2024			NO. 2 OLD	2025-02-25		No-6)
432	16666/2025	28.02.2025	BLAPL- 1236/2025	DEBASHIS MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-1	(Seat No-6)
433	16667/2025	28.02.2025	JCRLA- 99/2023	H.K.PATRA	C.O.	COURT NO. 5	Order Dtd. 2025-03-25	CRIMINAL APPEAL	(Seat No-1)
434	16096/2025	28.02.2025	TRP (C) - 279/2024	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-02-25		(Seat No-1)
435	16109/2025	28.02.2025	ABLAPL- 1188/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-02-25	BAIL-1	(Seat No-2)
436	16121/2025	28.02.2025	ABLAPL- 1338/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-02-25	BAIL-2	(Seat No-7)
437	16124/2025	28.02.2025	ABLAPL- 64/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-02-25		(Seat No-7)
438	16128/2025	28.02.2025	ABLAPL- 393/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-02-25		(Seat No-7)
439	16135/2025	28.02.2025	ABLAPL- 463/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-02-25	BAIL-1	(Seat No-4)
440	16159/2025	28.02.2025	MACA- 736/2009	PRATAP BEHERA	GENERAL		Judgement Dtd. 2013- 09-20	MISC. APPEAL SEC.	(Seat No-1)
441	16165/2025	28.02.2025	SA- 308/1998	SARBESWAR SAHOO	GENERAL		Entire Document	SECOND APPEAL	(Seat No-4)
442	16169/2025	28.02.2025	WP (C) - 4894/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH-1	(Seat No-4)
443	16174/2025	28.02.2025	WP (C) - 4833/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
444	16177/2025	28.02.2025	WP (C) - 4826/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25		(Seat No- 114)
445	16183/2025	28.02.2025	WP (C) - 4825/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH-5	(Seat No- 21)
446	16190/2025	28.02.2025	WP (C) - 4756/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH-8	(Seat No- 41)
447	16199/2025	28.02.2025	WP (C) - 4831/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25		(Seat No- 41)
448	16204/2025	28.02.2025	WP (C) - 4805/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
449	16210/2025	28.02.2025	WP (C) - 4908/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25		(Seat No- 101)
450	16216/2025	28.02.2025	WP (C) - 4902/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)

451	16221/2025	28.02.2025	WP (C) - 4913/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25		(Seat No-102)
452	16222/2025	28.02.2025	WP (C) - 4829/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-25		(Seat No-102)
453	16223/2025	28.02.2025	WP (C) - 4879/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH-1	(Seat No-3)
454	16224/2025	28.02.2025	WP (C) - 4695/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-02-24		(Seat No-3)
455	16226/2025	28.02.2025	WP (C) - 14871/2023	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No-17)
456	16230/2025	28.02.2025	WP (C) - 14871/2023	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-4	(Seat No-17)
457	16234/2025	28.02.2025	WP (C) - 7078/2024	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No-19)
458	16237/2025	28.02.2025	WP (C) - 7078/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-4	(Seat No-19)
459	16246/2025	28.02.2025	WP (C) - 5491/2024	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-2)
460	16250/2025	28.02.2025	WP (C) - 5491/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1	(Seat No-2)
461	16255/2025	28.02.2025	WP (C) - 22022/2012	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-30)
462	16257/2025	28.02.2025	WP (C) - 22022/2012	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1	(Seat No-30)
463	16265/2025	28.02.2025	CONTC-8959/2023	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2025-02-25	CONTEMPT	(Seat No-4)
464	16266/2025	28.02.2025	CONTC-5860/2024	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2025-02-21		(Seat No-4)
465	16285/2025	28.02.2025	BLAPL-7779/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025-02-24	BAIL-2	(Seat No-12)
466	16293/2025	28.02.2025	ABLAPL-1863/2025	RAMAKANTA MISHRA	GENERAL		Order Dtd. 2025-02-24	BAIL-1	(Seat No-3)
467	16296/2025	28.02.2025	WP (C) - 5960/2025	SURYA KANTA DASH	GENERAL		Entire Brief		(Seat No-3)
468	16317/2025	28.02.2025	CRLMC-1490/2020	MURALIDHAR BISWAL	GENERAL		Counter	CRIMINAL MISC	(Seat No-5)
469	16323/2025	28.02.2025	CRLMC-1490/2020	MURALIDHAR BISWAL	GENERAL		Petition	CRIMINAL MISC	(Seat No-5)
470	16329/2025	28.02.2025	CRLMC-1490/2020	MURALIDHAR BISWAL	GENERAL		Judgement Dtd. 2025-02-13	CRIMINAL MISC	(Seat No-5)
471	16358/2025	28.02.2025	WP (C) - 8099/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-10	WRIT BRANCH-6	(Seat No-24)

472	16360/2025	28.02.2025	ABLAPL-438/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-25		(Seat No-24)
473	16361/2025	28.02.2025	ABLAPL-1792/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-02-20		(Seat No-24)
474	16362/2025	28.02.2025	ABLAPL-282/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-25		(Seat No-24)
475	16363/2025	28.02.2025	ABLAPL-14954/2024	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-02-18		(Seat No-24)
476	16364/2025	28.02.2025	CRP-6/2024	GOKULANANDA PARIDA	GENERAL		Judgement Dtd. 2025-02-25	CIVIL REVISION	(Seat No-5)
477	16365/2025	28.02.2025	ABLAPL-1909/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-02-25		(Seat No-5)
478	16366/2025	28.02.2025	BLAPL-882/2025	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2025-02-25		(Seat No-5)
479	16367/2025	28.02.2025	ABLAPL-2811/2024	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2025-02-25	BAIL-1	(Seat No-3)
480	16389/2025	28.02.2025	ABLAPL-14941/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-01-02		(Seat No-3)
481	16402/2025	28.02.2025	WP (C) - 15398/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-01-30	WRIT BRANCH-1	(Seat No-3)
482	16421/2025	28.02.2025	ABLAPL-1878/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-02-24		(Seat No-3)
483	16424/2025	28.02.2025	ABLAPL-1914/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-02-25	BAIL-2	(Seat No-12)
484	16543/2025	28.02.2025	WP (C) - 4312/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
485	16549/2025	28.02.2025	WP (C) - 4313/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
486	16554/2025	28.02.2025	WP (C) - 4314/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
487	16557/2025	28.02.2025	WP (C) - 9711/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-07-06	WRIT BRANCH-7	(Seat No-5)
488	16572/2025	28.02.2025	CONTC-7098/2024	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-02-28		(Seat No-5)
489	16574/2025	28.02.2025	CONTC-8186/2024	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-02-28		(Seat No-5)
490	16579/2025	28.02.2025	CMP-293/2024	CHIRANJEEV BIDYABHUSAN	GENERAL		Order Dtd. 2024-04-25	WRIT BRANCH-8	(Seat No-39)
491	16587/2025	28.02.2025	ABLAPL-	DEBIDUTTA	GENERAL		Order Dtd.	BAIL-1	(Seat

			1987/2025	MOHAPATRA			2025-02-28		No-1)
492	16593/2025	28.02.2025	CRLA-397/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-14	CRIMINAL APPEAL	(Seat No-8)
493	16595/2025	28.02.2025	CRLA-892/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-20		(Seat No-8)
494	16627/2025	28.02.2025	RPFAM-289/2023	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-02-28	FIRST APPEAL	(Seat No-5)
495	16645/2025	28.02.2025	ABLAPL-10284/2024	SAROJ KANTA MOHAPATRA	GENERAL		Order Dtd. 2025-02-10	BAIL-2	(Seat No-10)
496	16118/2025	28.02.2025	CRLREV-266/2003	B.SINGH	GENERAL		Order Dtd. 2011-09-19		(Seat No-10)
497	16229/2025	28.02.2025	WP (C) - 17185/2008	P K LENKA	GENERAL			WRIT BRANCH-2	(Seat No-45)
498	16231/2025	28.02.2025	WP (C) - 19576/2012	B BEHERA	GENERAL				(Seat No-45)
499	16232/2025	28.02.2025	WPC (OAC) - 361/2011	M R PADHI	GENERAL			OA Branch	(Seat No-1)
500	16235/2025	28.02.2025	WP (C) - 5572/2024	G SATAPATHY	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
501	16244/2025	28.02.2025	WP (C) - 5565/2024	G SATAPATHY	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
502	16248/2025	28.02.2025	MACA-456/2019	S K BEHERA	GENERAL			MISC. APPEAL SEC.	(Seat No-4)
503	16254/2025	28.02.2025	WP (C) - 875/2024	SD JENA	GENERAL			WRIT BRANCH-7	(Seat No-44)
504	16258/2025	28.02.2025	WP (C) - 22426/2017	S BARIK	GENERAL			WRIT BRANCH-2	(Seat No-45)
505	16259/2025	28.02.2025	WP (C) - 5344/2025	S K PAL	GENERAL				(Seat No-45)
506	16260/2025	28.02.2025	CRLMC-1435/2024	A K SRICNADAN	GENERAL			CRIMINAL MISC	(Seat No-3)
507	16261/2025	28.02.2025	WP (C) - 30732/2023	J P NATH	GENERAL			WRIT BRANCH-3	(Seat No-33)
508	16262/2025	28.02.2025	ARBA-10/2024	M R PADHI	GENERAL			M.J.C.	(Seat No-1)
509	16263/2025	28.02.2025	ARBA-10/2024	M R PADHI	GENERAL			M.J.C.	(Seat No-1)
510	16264/2025	28.02.2025	WP (C) - 10083/2009	B C PANDA	GENERAL				(Seat No-1)
511	16267/2025	28.02.2025	BLAPL-	N K SATAPATHY	GENERAL			BAIL-2	(Seat

			9723/2019						No-12)
512	16268/2025	28.02.2025	WP (C) - 18955/2014	S K MEHERULA	GENERAL			WRIT BRANCH-4	(Seat No-27)
513	16272/2025	28.02.2025	ABLAPL-8859/2024	N K SATAPTHY	GENERAL			BAIL-2	(Seat No-7)
514	16278/2025	28.02.2025	WP (C) - 9401/2010	B C PANDA	GENERAL				(Seat No-7)
515	16279/2025	28.02.2025	WP (C) - 329/2025	M KAR	GENERAL			WRIT BRANCH-3	(Seat No-28)
516	16282/2025	28.02.2025	WP (C) - 2811/2020	S R BARIK	GENERAL			WRIT BRANCH-5	(Seat No-20)
517	16283/2025	28.02.2025	CRLMC-4948/2023	M N MOHANTY	GENERAL			CRIMINAL MISC	(Seat No-1)
518	16286/2025	28.02.2025	CRLMC-4947/2023	M N MOHANTY	GENERAL			CRIMINAL MISC	(Seat No-1)
519	16287/2025	28.02.2025	CRLMC-4945/2023	M N MOHANTY	GENERAL			CRIMINAL MISC	(Seat No-1)
520	16288/2025	28.02.2025	WP (C) - 2485/2025	A K MOHANTY	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
521	16289/2025	28.02.2025	WP (C) - 17166/2024	A K JATI	GENERAL			WRIT BRANCH-5	(Seat No-47)
522	16290/2025	28.02.2025	OJC-12297/1996	S SAMAL	GENERAL				(Seat No-47)
523	16291/2025	28.02.2025	CONTC-5274/2024	GOPAL	GENERAL				(Seat No-47)
524	16292/2025	28.02.2025	MACA-753/2024	G JAYAS	GENERAL			MISC. APPEAL SEC.	(Seat No-4)
525	16294/2025	28.02.2025	WP (C) - 8172/2012	P BEHERA	GENERAL				(Seat No-4)
526	16295/2025	28.02.2025	WP (C) - 11818/2011	I AHMED	GENERAL				(Seat No-4)
527	16297/2025	28.02.2025	WP (C) - 17516/2024	J B ROUT	GENERAL				(Seat No-4)
528	16299/2025	28.02.2025	WP (C) - 10671/2024	J B ROUT	GENERAL			WRIT BRANCH-5	(Seat No-21)
529	16300/2025	28.02.2025	ABLAPL-14290/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-25	BAIL-2	(Seat No-8)
530	16301/2025	28.02.2025	WP (C) - 5327/2022	S GUPTA	GENERAL			WRIT BRANCH-3	(Seat No-13)
531	16302/2025	28.02.2025	WP (C) - 15398/2024	M NAYAK	GENERAL			WRIT BRANCH-1	(Seat No-3)

532	16304/2025	28.02.2025	WP (C) - 16261/2014	R K BARIK	GENERAL			WRIT BRANCH-3	(Seat No- 13)
533	16305/2025	28.02.2025	RVWPET- 54/2010	R K BARIK	GENERAL				(Seat No- 13)
534	16307/2025	28.02.2025	ABLAPL- 194/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-25		(Seat No- 13)
535	16309/2025	28.02.2025	WP (C) - 5717/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
536	16311/2025	28.02.2025	WA-76/2014	R K BARIK	GENERAL			WRIT APPEAL	(Seat No-5)
537	16312/2025	28.02.2025	WP (C) - 4391/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH-6	(Seat No- 26)
538	16313/2025	28.02.2025	ARBP- 8/2020	R K BARIK	GENERAL			M.J.C.	(Seat No-1)
539	16314/2025	28.02.2025	WP (C) - 5235/2005	MANOJ KUMAR PANI	GENERAL		Entire Order		(Seat No-1)
540	16315/2025	28.02.2025	WP (C) - 2140/2020	C A PAL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
541	16316/2025	28.02.2025	BLAPL- 962/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-02-25	BAIL-2	(Seat No-9)
542	16319/2025	28.02.2025	MATA- 239/2024	P S DAS	GENERAL			FIRST APPEAL	(Seat No-4)
543	16320/2025	28.02.2025	WP (C) - 2440/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No- 29)
544	16322/2025	28.02.2025	WP (C) - 2266/2023	D NAYAK	GENERAL			WRIT BRANCH-2	(Seat No- 34)
545	16324/2025	28.02.2025	WP (C) - 2266/2023	D NAYAK	GENERAL			WRIT BRANCH-2	(Seat No- 34)
546	16326/2025	28.02.2025	WP (C) - 2266/2023	D NAYAK	GENERAL			WRIT BRANCH-2	(Seat No- 34)
547	16328/2025	28.02.2025	WA- 1979/2023	J PRADHAN	GENERAL			WRIT APPEAL	(Seat No-2)
548	16330/2025	28.02.2025	WP (C) - 2406/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH-8	(Seat No- 29)
549	16333/2025	28.02.2025	WP (C) - 32858/2024	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-01-08	WRIT BRANCH-3	(Seat No- 12)
550	16334/2025	28.02.2025	ABLAPL- 6882/2019	J PRADHAN	GENERAL			BAIL-2	(Seat No-9)
551	16336/2025	28.02.2025	ABLAPL-	HIMANSHU KUMR	GENERAL		Order Dtd.		(Seat

			953/2025	BHOL			2025-02-25		No-9)
552	16338/2025	28.02.2025	TRP (C) - 146/2024	G R DAS	GENERAL			M.J.C.	(Seat No-6)
553	16340/2025	28.02.2025	CRLMC- 4619/2024	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2024-12-16		(Seat No-6)
554	16342/2025	28.02.2025	MACA- 102/2023	S MOHANTY	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
555	16343/2025	28.02.2025	WP (C) - 4622/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH-8	(Seat No- 40)
556	16344/2025	28.02.2025	WP (C) - 20566/2022	N C SINHA	GENERAL			WRIT BRANCH-7	(Seat No- 48)
557	16347/2025	28.02.2025	WP (C) - 20185/2024	R K MOHAPATRA	GENERAL				(Seat No- 48)
558	16349/2025	28.02.2025	MA- 593/2001	B P MOHANTY	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
559	16351/2025	28.02.2025	WA- 2299/2023	S MOHANTY	GENERAL			WRIT APPEAL	(Seat No-3)
560	16353/2025	28.02.2025	WA- 2989/2023	D SAMAL	GENERAL			WRIT APPEAL	(Seat No-3)
561	16354/2025	28.02.2025	WP (C) - 3427/2025	R K MOHABHOI	GENERAL				(Seat No-3)
562	16359/2025	28.02.2025	SA- 321/1977	NIRANJAN ROUT	GENERAL		Order Dtd. 1983-08-08		(Seat No-3)
563	16374/2025	28.02.2025	WP (C) - 5701/2025	P. K. BEHERA	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No- 13)
564	16379/2025	28.02.2025	ABLAPL- 1879/2025	BADRINARAYAN PANDA	GENERAL		Order Dtd. 2025-02-24	BAIL-1	(Seat No-6)
565	16497/2025	28.02.2025	CRLMC- 309/2025	P. K. DASH	GENERAL		Petition		(Seat No-6)
566	16525/2025	28.02.2025	WP (C) - 5560/2025	SURENDRA DAS	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
567	16573/2025	28.02.2025	CRLMC- 710/2017	S MITRA	GENERAL		Appealmemo	CRIMINAL MISC	(Seat No-3)
568	16575/2025	28.02.2025	CRLMC- 711/2017	S MITRA	GENERAL		Appealmemo	CRIMINAL MISC	(Seat No-3)
569	16576/2025	28.02.2025	CRLMC- 709/2017	S MITRA	GENERAL		Appealmemo	CRIMINAL MISC	(Seat No-3)
570	16577/2025	28.02.2025	CRLMC- 708/2017	S MITRA	GENERAL		Appealmemo	CRIMINAL MISC	(Seat No-3)
571	16578/2025	28.02.2025	CRLMC- 712/2017	S MITRA	GENERAL		Appealmemo	CRIMINAL MISC	(Seat No-3)
572	16651/2025	28.02.2025	WP (C) - 31244/2024	JASPREET KAUR	GENERAL		Order Dtd. 2025-01-02	WRIT BRANCH-8	(Seat No- 39)

573	16652/2025	28.02.2025	WP (C) - 31234/2024	JASPREET KAUR	GENERAL		Order Dtd. 2025-01-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
574	16661/2025	28.02.2025	ABLAPL- 1649/2025	B DAS	GENERAL		Order Dtd. 2025-02-18		(Seat No- 122)

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